

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

NGT (PB)/1/F.S/2015/695

Date:-05/06/2017

OFFICE ORDER

In partial modification of the Order No. NGT/PB/(80)/Circular/Orders/2012 dated 07/01/2013 and by virtue of Rule 8(2) & Rule 16(1) of NGT (Practice & Procedure) Rules, 2011 framed under NGT Act, 2010, it is hereby ordered that the Application/Appeal/Misc. Application/ Pleadings etc. shall be filed in triplicate in two compilation (compilation 1&2) in a paper book format.

The parties are required to file cases through e-filing and to provide CD/DVD and one additional set of case filed in paper book format.

An application/appeal shall be accompanied by fees as per Rule 12 of NGT (Practice & Procedure) Rules, 2011 framed under NGT Act, 2010.

This issues with the approval of the competent authority.


(Mukesh Kumar Gupta)

Registrar General & Head of office

07 JUL 2017

Copy to:-

1. Ld. Dy. Registrar-Cum-PPS to Hon'ble Chairperson
2. P.A to Hon'ble Members
3. P.A to Registrar General
4. P.A to Dy. Registrar
5. Registrar's of Zonal Benches of NGT (Kolkatta/Bhopal/Pune/Chennai)
6. Dy.C.A, NGT, PB
7. Asst. Registrar(Judicial/Filing)
8. Consultant (Judicial/Admin.)
9. Secretary, NGT Bar Association
10. Notice Board, NGT.
11. Computer Section for uploading on NGT Website.